

**PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH
HYDERABAD**

SUB: e-COURTS PROJECT – Deputation of certain Judicial Officers who are Master Trainers as Resource Persons to conduct two-day training programme on 'Ubuntu Linux Operating System' on 12.12.2013 and 13.12.2013 for the Judicial Officers, who could not attend the training earlier, at A.P. Judicial Academy, Secunderabad – **ORDERS – ISSUED.**

REF: 1. Lr.Roc.No.1749/2012-CPS, dt:01.10.2013 from the Central Project Coordinator, High Court of A.P., Hyderabad.
2. Lr.Roc.No.1038/2013/APJA-Sec'bad, dt:05.11.2013 from the Director, A.P. Judicial Academy, Secunderabad.

ORDER ROC.NO.6740/2013-B.SPL. DATED: 19.11.2013

The High Court is pleased to pass the following order:-

The following 4 Judicial Officers mentioned in column number 2, who are Master Trainers are hereby deputed as Resource Persons for conducting two-day training programme on "Ubuntu Linux Operating System" on 12.12.2013 and 13.12.2013 for the Judicial Officers, who could not attend the training earlier, at A.P. Judicial Academy, Secunderabad, and they are directed to handover charge of their post(s) to the Officers mentioned against their names i.e., Column Number 3 and proceed to the said training programme and to report at A.P. Judicial Academy on 12.12.2013 at 8.30 a.m.

SL. NO.	NAME OF THE MASTER TRAINERS WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	Sri B.V.L.N.Chakravarthy, XXI Addl. Chief Metropolitan Magistrate, Hyderabad.	Chief Metropolitan Magistrate, Hyderabad.
2.	Sri B.Rajashekar, IX Addl. Chief Metropolitan Magistrate, Hyderabad.	VIII Addl. Chief Metropolitan Magistrate, Hyderabad.
3.	Sri D.Hemanth Kumar, XIII Addl. Chief Metropolitan Magistrate (Mahila Court), Hyderabad.	XIV Addl. Chief Metropolitan Magistrate, Hyderabad.
4.	Sri P.Kiran, Judicial Magistrate of First Class, Special Mobile Court, Rangareddy District.	Special Judicial Magistrate of First Class, Excise Court, Rangareddy District.

The officers mentioned in Column Number 3 will be in full additional charge of the post(s) mentioned in Column Number 2, during the period of absence of the above said Officers.

On return from the above said training, the officers mentioned in Column Number 2 will rejoin duty in their respective posts.

NOTE: The Training Proceedings is placed in the High Court's Web Site <http://hc.ap.nic.in>. The downloaded copy from the web site is valid for relieving and reporting training at A.P.Judicial Academy, Secunderabad.

S. Jegannathan
REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The incharge officers.

3. The Registrar General, High Court of Andhra Pradesh, Hyderabad.
4. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
5. The Central Project Coordinator, High Court of Andhra Pradesh, Hyderabad.
6. The Metropolitan Sessions Judge, Hyderabad.
7. The Prl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
8. The I Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District
9. The I Addl. Metropolitan Sessions Judge, Hyderabad.
10. **THE SECTION OFFICERS:** Special Officers Section, Computer Section, E-Section, Work Reivew Cell, O.P.Cell, D-Budget Section, B-Section, Accounts Section, High Court of A.P., Hyderabad.